

Sl. No.	States/UTs	Annual Plan 1993-94	Annual Plan 1994-95	Variation (i.e. col. 4 — col 3)	% age variation
		Approved Outlay	Agreed Outlay		
14.	Manipur	230.00	240.00	10.00	(4.35)
15.	Meghalaya	281.00	281.00	0.00	(0.00)
16.	Mizoram	185.00	207.66	22.66	(12.25)
17.	Nagaland	203.50	220.00	16.50	(8.11)
18.	Orissa	1450.00	1950.00	500.00	(34.48)
19.	Punjab	1250.00	1450.00	200.00	(6.00)
20.	Rajasthan	1700.00	2450.00	750.00	(44.11)
21.	Sikkim	120.00	135.00	15.00	(12.50)
22.	Tamil Nadu	2101.00	2750.00	649.00	(30.89)
23.	Tripura	310.00	310.00	0.00	(0.00)
24.	Uttar Pradesh	4050.00	4562.00	512.00	(12.64)
25.	West Bengal	1550.00	1706.00	156.00	(10.06)
UNION TERRITORIES					
26.	A & N Islands	156.50	205.00	48.50	(30.99)
27.	Chandigarh	80.00	88.00	8.00	(10.00)
28.	D & N Haveli	22.00	25.00	3.00	(13.64)
29.	Daman & Diu	16.00	18.50	2.50	(15.63)
30.	Delhi	1075.00	1560.00	485.00	(45.12)
31.	Lakshadweep	32.00	32.00	0.00	(0.00)
32.	Pondicherry	108.00	135.00	27.00	(25.00)

High-yielding varieties

*219. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

evolved high-yielding varieties of pulses, oilseeds and other cash crop plants by using radiation-induced mutations; and

(b) if so, the details thereof?

(a) whether the scientists in the Nuclear Agriculture Division of the Bhabha Atomic Research Centre have

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE

DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) Seventeen improved cultivators developed at the Bhabha Atomic Research Centre, comprising six varieties of groundnut, three varieties of blackgram (Urid), two each of greengram (Mung), pigeon pea (Tur), mustard, and one each of rice and jute, have been released for general cultivation by the State or national varietal release committees.

Fertilizer Industry

*220. DR. KRUPASINDHU BHOI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government have any proposal to make fertilizer industry more competitive;

(b) if so, the schemes drawn up for the purpose; and

(c) the steps taken to implement those schemes?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (c). The cost of production of a substantial portion of indigenous urea is price competitive vis-a-vis imports. In addition, the following concessions have been extended to the fertilizer industry to reduce production and transport costs:

- (i) Customs duty has been abolished on import of capital goods, including initial spares, required for setting up new

fertilizer plants and also for renovation/modernisation of the existing plants;

- (ii) Customs duty has been abolished on import of phosphoric acid, a raw-material for manufacture of phosphatic fertilizers;
- (iii) A scheme for refund of customs duty paid on capital goods and 3% concession in the interest on term loans, in respect of plants commissioned on or after 1.1.1991, has been sanctioned;
- (iv) Railway freight has been reduced on movement of phosphatic and potassic fertilizers and their raw-materials;
- (v) Price and excise duty concessions are available on petroleum products being supplied to the fertilizer units; and
- (vi) The special concession of Rs. 1000/- PMT on DAP and proportionate concession on other complex fertilizers made available in 1993-94 is restricted to indigenous production only.

[Translation]

Promotion list of Officers in Ministries

2228. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state: